

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWRIT PETITION (CIVIL) NO(S).115/2004

GENE CAMPAIGN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 191327/2022 - EXEMPTION FROM FILING O.T.
IA No. 191325/2022 - INTERVENTION APPLICATION
IA No. 168600/2022 - INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 4086/2006 (XVII)

W.P.(C) No. 260/2005 (PIL-W)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 122182/2021

IA No. 47/2016 - APPLICATION FOR DIRECTIONS

IA No. 122182/2021 - APPROPRIATE ORDERS/DIRECTIONS)

CONMT.PET.(C) No. 295/2007 In W.P.(C) No. 260/2005 (PIL-W)

CONMT.PET.(C) No. 6/2016 In W.P.(C) No. 260/2005 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 840/2016 (PIL-W)

(FOR ON IA 1/2016

IA No. 185604/2022 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 29-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Party (s)

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UPON hearing the counsel the Court made the following
O R D E R

List on 26.09.2023.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)